STATEMENT

(a) and (b) The evaluation of the •equipment was done by M/s. Ebasco Services Inc., U.S.A., in October, 1960. later in June, 1961, Mr. Lundgren of U.S.A. was deputed by the Agen;y for International Development of U.S.A. to evaluate the fair market price of tools, jigs, fixtures, etc.

(c) The names of Directors of M/s. Napco Bevel Gear of India Ltd., New Delhi, the company which has been granted licence under the Industries (Development and Regulation) Act, 1951 for the manufacture of bevel gears, etc., are as under:

Name	Address
1. Shri P.L. Kapoor	3, Friends Colony, New Delhi.
2. Shri S.L.Kapoor	3, Lord Sinha Road, Calcutta.
3. Shri F.C. Mehra	13 B, Rajinder Park, New Delhi.
4.Mr.Max E.Rappa- port.	President, Napco Industries Inc., 2501, France Avenue, Minneapolis-16, Minnesota,U.S.A.
5. Mr.Maurice J. Mc Carty.	Vice-President, Napco Industries, Inc., 3000, Highway100, Minneapolis-16, Minnesota, U.S.A.
6. Mr. Max M. Kampelman.	1700, K Street,N.W., Washington D. C., U.S.A.

The import licence has been issued to the Company holding the industrial licence, as is the practice.

(d) The machinery is expected to be imported in about 4 months

शिकारे से साम्यवादी प्रचार सामग्री का बरामद किया जाना

\*२३३. श्री ए० बी० राजपेयीः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि हाल में ही श्रीनगर में एक शिकारे में से साम्यवादी प्रचार 779 RSD-3. सामग्री तथा एक ट्रांसमीटर बरामद किया गया था; ग्रौर

(ख) क्या यह भी सच है कि उक्त जिकारा एक विदेशी महिलाका था?

## t [Recovery of communist propaganda MATERIAL FROM HOUSE-BOAT

\*233. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that some communist propaganda material and a transmitter were recovered recently from a house-boat in Srinagar; and

(b) whether it is also a fact that the house-boat belonged to a foreign Iady?j

गृह-कार्य मंत्री (श्री गुलजारी लाल नन्दा): (क) जी नहीं।

(ख) प्रक्न ही नहीं उठता ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) No, Sir.

(b) Does not arise.]

# केन्द्रीय समाज कल्याण बोर्ड में स्टेनोग्राफरों की पढोछति

\*२३४. श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या जिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय समाज कल्याण बोर्ड के केन्द्रीय कार्यालय में १९४९–६० तथा १९६०–६१ के वर्षों में कितने स्टेनोग्राकरों को निरीक्षक अधिकारी के पद पर पदोन्नत किया गया : और

(ख) उपरोक्त स्टेनोग्राफरों से अधिक वेतन पाने वाले व्यक्तियों को निरीक्षक अधि-कारी के पद पर पदोन्नत न करने के क्या कारण हैं ?

#### TFPROMOTION OP STENOGRAPHERS IN THE CENTRAL SOCIAL WELFARE BOARD

\*234. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) the number of stenographers of the Central Office of the Central Social Welfare Board who were promoted to the rank of inspecting Officers during the years 1959-60 and 1960-61; and

(b) the reasons for not promoting those persons to the rank of Inspecting officers who were drawing salaries higher than those of the stenographers referred to above?]

जिक्तामंत्री (श्री एम० सी० छागला) : (क) १६४.६–६० में केवल एक ।

(ख) केन्द्रीय समाज कल्याण बोर्ड ने अपने निहित अधिकारों के अन्तर्गत नियुक्ति की थी और बोर्ड की स्थायी समिति ने इसका अनमोदन किया था ।

t[THE MINISTER OP EDUCATION (SHRI M. C. CHAGLA): (a) One in 1959-60 only.

(b) The appointment was made by the Central Social Welfare Board within the powers vested in it and was approved by the Standing Committee of the Board.]

## REALISATION OF INTEREST ON LOANS FROM TISCO AND HSCO

•235. SHRI KRISHNA CHANDRA: Will the the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 350 in the Rajya Sabha on the 22nd November, 1962 and state the steps which Government propose to take for the realisation of interest amounting to Rs. 4.04 crores upto June 30, 1962 on the loans advanced to Messrs. Indian Iron and Steel Co. Ltd. and the Tata Iron and Steel Co. Ltd.?

†[] English translation.

THE MINISTER OF STEEL. MINES AND HEAVY ENGINEERING (SHRIC. SUBRAMANIAM): The steps which Government propose to take for the realisation of the interest are still under consideration. The question was complicated by the fact that a Committee set up by the Ministry of Iron and Steel had recommended certain measures of de-control which, if accepted, would have resulted in .a different situation under the agreements with the steel companies. Government, however, hope to give an early decision on the recommendations of the Committee and will take the further steps necessary for the realisation of interest from the companies thereafter.

#### **PASSPORT RACKET IN PUNJAB**

•236. SHRI A. M. TARIQ: Will the-Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of a passport racket which is operating in Punjab;

(b) whether Special Police Establishment has arrested any person in this connection; and

(c) what measures are being taken to check such malpractices?

THE MINISTER OP STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) Twenty-three persons, including the Travel Agent, have been arrested.

(c) At the instance of the Delhi Special Police Establishment, the Chief Passport Officer has tightened security measures. The U.K. High Commission have also taken certain preventive measures. All the checkposts and Regional Passport Offices have been alerted.